

**STATEMENT**

*Finance Assistance provided to various States under Operation Flood-III programme during 1988-89, 1989-90 and 1990-91*

(Rs. in lakh)

State	1988-89	1989-90	1990-91 (Provisional)
Andhra Pradesh	535.29	464.56	627.63
Assam	101.49	25.67	16.37
Bihar	209.09	269.69	179.87
Goa	8.41	10.87	8.81
Gujarat	780.82	390.01	1119.01
Haryana	56.94	97.43	140.49
Himachal Pradesh	4.06	9.01	7.85
Karnataka	797.04	656.20	456.94
Kerala	291.35	131.68	106.27
Jammu & Kashmir	—	0.13	—
Madhya Pradesh	277.64	6.22	287.62
Maharashtra	399.46	81.09	126.43
Manipur	—	—	0.36
Mizoram	—	—	—
Nagaland	1.24	0.27	—
Orissa	65.43	65.46	64.73
Pondicherry	14.34	12.02	10.63
Punjab	358.37	216.02	892.67
Rajasthan	451.03	127.29	70.94
Sikkim	0.16	0.22	1.42
Tamil Nadu	96.28	221.26	430.51
Tripura	0.25	0.08	0.80
Uttar Pradesh	703.85	142.12	347.13
West Bengal	19.30	25.19	296.00

*[English]***Armed Forces Special powers act in Arunachal Pradesh**

3965. SHRI LAETA UMBREY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government have enforced the 'Armed Forces Special Powers Act, 1958' in the State of Arunachal Pradesh;

(b) if so, the reasons therefor; and

(c) the time by which it is likely to be withdrawn from the State?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M.M. JACOB): (a) to (c) In view of the continuing insurgent activities by some secessionist organisations in the region, the whole of the area of five kilometres along and extending upto the international boundary adjoining the State of Nagaland and the Tirap and the Changlang districts of Arunachal Pradesh has been declared as 'disturbed area'

under the Armed Forces (Special Powers) Act, 1958. The present situation in the area does not warrant the withdrawal of the Act.

*[Translation]***Shifting of Office of Post Master General in Rajasthan**

3966. PROF. RASA SINGH RAWAT: Will the Minister of COMMUNICATIONS be pleased to refer to the reply given to Starred Question No. 103 on January 3, 1991 and state:

(a) the reasons for not shifting the Post Master General's Office from Jaipur to Ajmer in Rajasthan so far; and

(b) the time by which the office is likely to be shifted and start functioning there?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU): (a) The orders for shifting the office of the Postmaster General, Eastern Region, Rajasthan from Jaipur to Ajmer with effect from 1.2.91 were issued on 10.1.91 and in compliance thereof Postmaster General, Eastern Region

Rajasthan and Director of Postal Services Eastern Region started functioning at Ajmer with effect from 1.2.91. However, the Bharatiya Postal Administrative Offices Employees Union, Jaipur filed an application in the Central Administrative Tribunal Jodhpur Bench against the orders of transfer of officers/officials of the office of Postmaster General, Eastern Region from Jaipur to Ajmer. The Central Administrative Tribunal, Jodhpur Bench passed an adinterim order against the transfer of officers/officials from Jaipur to Ajmer and also allowed the officers/officials who had already joined at Ajmer to re-join in Jaipur. The matter being sub-judice, it is not possible to shift the headquarters of Postmaster General, Eastern Region from Jaipur to Ajmer.

(b) Since the matter is sub-judice, it is not possible to indicate how much time it will take to shift the headquarters of the Postmaster General, Eastern Region, Rajasthan from Jaipur to Ajmer.

[English]

**Radio Telephone service in Ahmednagar District of Maharashtra**

3967. SHRI YASHWANTRAO PATIL: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Government have any proposal to instal radio telephone services in the hilly areas of Ahmednagar district of Maharashtra;

(b) if so, the details thereof including name of the villages; and

(c) the time by which the telephone exchange will start functioning?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU): (a) Yes, Sir. The Government has a proposal to install public telephones on Radio Medium in hilly district of Ahmednagar in Maharashtra.

(b) The names of Village Panchayats which are planned to be provided with above public telephone facility are given in the attached Statement.

(c) Telephone exchanges are already working at Akola and Sangamner tehsil headquarters. Public telephones in

village Panchayats will start functioning progressively during 1991—95.

### STATEMENT

The names of Village-Panchayats planned to be provided with Public Telephones.

#### *Ahmednagar District*

##### 1. AKOLA TEHSIL:

1. Sugaon BK
2. Parkhatpur
3. Manoharpur
4. Wasare
5. Kalas BK
6. Kalas Kd
7. Kumbhofal
8. Sugaon Kd.
9. Dhamangaon Awari
10. Unchalhadak BK
11. Aurangpur
12. Mahanduri
13. Mahaidevi
14. Nimbral
15. Nilvande
16. Sherankhal
17. Indori
18. Ambad
19. Vithe
20. Jamgaon
21. Chitalvede
22. Pangri
23. Mihgras
24. Shelad
25. Padalme
26. Dhamangaon Pat
27. Chinchavane
28. Pimpalgaonkhand
29. Savargaonpat
30. Tahakari
31. Kumbhaland
32. Khirvire
33. Shenit
34. Ekadare
35. Padoshi
36. Sangvi
37. Kelimrambhanwadi
38. Mahalungi
39. Muthalme
40. Dongargaon
41. Hivargaon
42. Pimpalgaon Nipani
43. Virgaon
44. Dhokari
45. Takali
46. Unchalhadak Kh.
47. Gardani
48. Dholewadi
49. Ambhol
50. Palthan
51. Ghoti
52. Shilwandi
53. Palvande
54. Abitkhind
55. Keltotur
56. Nachanthev
57. Tale
58. Lavkalloti
59. Karandi